



1

RP-2139-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 9th OF JANUARY, 2026

REVIEW PETITION No. 2139 of 2025

SHEEBA KHAN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Vasant Roland Daniel - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for State.

Shri Ashish Kumar Mishra - Advocate for respondent No.3.

.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

No ground is made out to review the order dated 27.10.2025 since the petition was dismissed as withdrawn as counsel has sought leave to withdraw the petition. Review Petition, is accordingly, dismissed.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-